of masons in flowless construction and installation of bio-gas plants and establishment of a Regional Bio-gas Development and Training Centre at Andhra Pradesh Agricultural University for providing technical and training support, bringing out publicity material in the regional language, organising demonstrations on utility of manure in farmers' fields, etc.

Price control on builk vitamins

13. SHRI MOHD. KHALEELUR RAHMAN:

SHRI G. SWAMY NAIK:

Will the Minister of PETROLEUM AND CHEMICALS be $please_{c}$ to refer to the answers to Unstarred Questions 1459 and 1460 given in the Rajya Sabha on the 26th March, 1990 and state:

(a) whether it is a fact that the position of bulk vitamins B1, B2 E, B6, and B12, are identical as vitamin A and vitamin C;

(b) if so, on what consideration vitamin A and C have been brought under price control and other bulk vitamins have been excluded;

(c) whether it is a fact that finished medicines based on all bulk vitamins are under price control though certain bulk vitamins are outside price control; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) and (b) Vitamin 'A' and 'C' are of mass consumption. Further Vitamin 'A' is required for eye allments and is vitally important for prevention of blindness.

(c) and (d) All single ingredient vitanin formulations containing individual Vitamins specified in the Secord Schedule of the DPCO, 1987, sold either in brand name or in generic name are exempted from price control, except the single ingredient Vitamin formulations based on the bulk drugs Vitamin A and Vitamin C sold in brand name.

Pending air taxi proposals

14. SHRI FRAMOD MAHAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any air tax; proposals are pending with Government; and

(b) if so, what are the details thereof and what action has been taken thereon?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) and (b) Applications from the following parties have recently been received for grant of Air Taxi Operator's permit

Sl. No. Name of the Party

- 1. M/s. Tran Bharat Aviation Pvt. Ltd., New Delhi
- 2. M/s. Eastern Indian Air Taxi Services Pvt. Ltd., Calcutta.
- 3. M|s. Phonix Airlines India Limited, Madras
- 4. M/s. The Eagles of Bharat Airways (Pvt.) Ltd., Ahmedabad.
- 5. M/s. General Marketing & Manufacturing Co. Ltd., New Delhi.

Arrest of employees of Air-India and Indian Airlines on charge of smuggling

15. SHRI PRAMOD MAHAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many employees of Air-India and Indian Airlines were arrested on charges of smuggling during the last three years, giving the figures, year-wise and institution-wise; and